NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBU	JNAL, HELD ON 08/08/2017 AT 10.	30 AM
PRESENT: SHRI K. ANANT	HA PADMANABHA SWAMY, MEI	MBER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/174/2016	
NAME OF THE PETITIONER(S)	: Marg Ltd + 1	
NAME OF THE RESPONDENT(S)	: Karaikal Port Pvt Ltd + 7	
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHO	M
SFIDHA MACUE) A. ASIR BASTA	Court & 7	4. 6 4 1/1
T-DEV ESHWARR	Counsel for Pesp	ondant of sall
For Mle Shorakumart Jureth	Petite	in lest a lest

ORDER

Counsel for petitioner present. Counsel for R1, counsel for R2 to R5, counsel for R8 are present. At request of both the counsel, post the matter alongwith CA 7/2016 and CP 6/2016. Put up on 24.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

3. N.P. Wing KUMAR R. PRADER

V. J. ARUL RAJ